

14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.21&28 of 2018 IA No.213 of 2017 in CP(IB) No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.S. Chowdhary			
Geenani			Geenani

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Phanidhar for S. Srinam	Adv	9700942504	Sphay

ORDER

Counsel for operational creditor is present.

Counsel for corporate debtor is also present.

Counsel undertakes to file written submissions on behalf of corporate debtor in the registry and requested time to submit oral arguments on behalf of corporate debtor.

Time extended till 09.10.2018 finally.


Member(Judl)

Pavani